

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 83 of 2013

Dated : 27th November, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. Dharma Port Company Ltd. Appellant (s)

Versus

Odisha Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent (s) : Mr. Priyabrat Sahu
for Mr. Ritwik Panda for R-1
Mr. Aditya Panda for R-4

ORDER

Heard the learned counsel for the appellant.

Post the matter for further hearing on **28th November, 2013.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member